

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI THE 19TH MARCH, 1980.

NOTIFICATION
(I N C O M E - T A X)

No.3216(F.No.197/1/80-IT(AI) : In exercise of the powers conferred by clause(v) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Sri Mahanandeeswara Devasthanam, Mahanandi" for the purpose of the said section for the assessment year(s) 1973-74 to 1980-81.

Sd/-

(B.M. SINGH)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Executive Officer, Sri Mahanandeeswara Swamy Devasthanam, Mahanandi, Nandyal Taluk, Kurnool Dist (A.P.)
2. The Commissioner of Income-tax, Andhra Pradesh-I, Hyderabad with reference to his letter No.Hqrs.I/X/18/78-79.
3. All Commissioners of Income-tax.
4. Directors of Inspection(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of O&M Services(Income-tax), 1st Floor, Aivan-e-Ghalib, Mata Sundri Lane, New Delhi(5 copies).
6. All Officers & Sections of I.T. Wing of C.B.D.T., New Delhi.
7. Comptroller & Auditor General of India, New Delhi.(20 copies).
8. Bulletin Section of Dte. of Ins.(RS&P), New Delhi(5 copies).
9. Director of Training, IRS(D.T.), Staff College, Nagpur(5 copies).
10. Shri M.B. Rao, Joint Secy., Ministry of Law, Justice & Company Affairs (Department of Legal Affairs), New Delhi.

Sd/-

(B.M. SINGH)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA.

AUTHORISED FOR ISSUE


(V.K. BHATIA)

ASSISTANT DIRECTOR OF INSPECTION(RS&P).

NO./CC/IT(AI)/3032/968/BSP/80.

* BHARMA *